

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 936  
ANSWERED ON MONDAY, DECEMBER 02, 2024  
AGRAHAYANA 27, 1945 (SAKA)**

**CSR FUNDS RELEASED TO NGOs WORKING IN SOCIAL SECTOR  
QUESTION**

**936. Dr. Manna Lal Rawat:  
Shri Gyaneshwar Patil:  
Shri Ravindra Dattaram Waikar:  
Shri Bhumare Sandipanrao Asaram:  
Smt. Delkar Kalaben Mohanbhai:**

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

- (a) the number of Non-Governmental Organisations (NGOs) including organizations working in the social sectors like environment, skill development, water and sanitation through Corporate Social Responsibility (CSR) in different parts of the country, State-wise particularly in Rajasthan;**
- (b) the details of the funds sanctioned/allocated/utilized by said organizations/NGOs in the country particularly in Maharashtra, Madhya Pradesh and Rajasthan during the last five years, State/UT-wise and year-wise;**
- (c) the details of funds sanctioned/allocated/utilized in Dadra and Nagar Haveli and Rajasthan during the last five years, district-wise and year-wise;**
- (d) the details of the funds released to the said organizations and NGOs under CSR along with the work carried out by them in the social sectors particularly in Dadra and Nagar Haveli, Sambhaji Nagar (Aurangabad) and Mumbai, year-wise, fund-wise and district-wise; and**
- (e) the names of the NGOs working in Udaipur, Dungarpur, Salumber, and Pratapgarh in Rajasthan along with the details of the works carried out by them using CSR funds?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE  
IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**[SHRI HARSH MALHOTRA]**

**(a): The Government provides the broad framework for Corporate Social Responsibility (CSR) through Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. Schedule VII of Act enlists areas or activities that may be undertaken by a company as CSR. Section 135 of the Act read with Rule 4 (1) of the Companies (CSR Policy) Rules, 2014 prescribes that the Board of the company is empowered to undertake its CSR activities either by the Company itself or through:-**

- i. A company established under section 8 of the Act, or a registered public trust or a registered society, exempted under sub-clauses (iv), (v), (vi) or (via) of clause (23C) of section 10 or registered under section 12A and approved under 80 G of the**

**Income Tax Act, 1961 (43 of 1961), which is –**

- established by the company, either singly or along with any other company;
  - or
  - having an established track record of at least three years in undertaking similar activities.
- ii. **A company established under section 8 of the Act or a registered trust or a registered society, established by the Central Government or State Government; or**
- iii. **Any entity established under an Act of Parliament or a State legislature.**

**The registration of above entities with the Central Government has been made mandatory w.e.f 1st April, 2021. Till 25.11.2024, total 81,624 Implementing Agencies have registered with MCA21 registry. State/UT-wise data of the entities is not maintained.**

**(b): The CSR framework is disclosure based and CSR mandated companies are required to file details of CSR activities annually in the MCA21 registry. All data related to CSR filed by companies in MCA21 registry is available in public domain and can be accessed at [www.csr.gov.in](http://www.csr.gov.in). The data of the funds sanctioned/allocated/utilized by the implementing agencies is not specifically maintained by the Ministry. However, on the basis of filings made by the companies (up to 31.03.2024) in the MCA21 registry, State-wise cumulative CSR spent by the Companies during the last five financial years (FY) i.e 2018-19 to 2022-23 is at Annexure-I. An analysis of CSR filings made by the companies reveals that of the total annual CSR spent, approximately 56% of the CSR expenditure has been done through implementing agencies in last five years.**

**(c) to (e): The details of funds sanctioned/allocated/utilized by the implementing agencies of Companies is not specifically maintained by the Ministry. Cumulative CSR spent in Dadra and Nagar Haveli is included in Annexure-I. Cumulative CSR spent in Sambhaji Nagar (Aurangabad), Mumbai and district wise cumulative CSR spent in Rajasthan during the last five financial years (FY) i.e 2018-19 to 2022-23 is at Annexure-II & III respectively.**

**Cumulative CSR spent in Udaipur, Dungarpur, Salumber and Pratapgarh districts of Rajasthan during the last five financial years (FY) i.e 2018-19 to 2022-23 is at Annexure-IV.**

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**ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 936 FOR 02.12.2024.**

<b>State-wise CSR expenditure from FY 2018-19 to 2022-23 (Amount in Cr.)</b>						
<b>Sr. No.</b>	<b>State/UT</b>	<b>FY 2018-19</b>	<b>FY 2019-20</b>	<b>FY 2020-21</b>	<b>FY 2021-22</b>	<b>FY 2022-23</b>
1	Andaman And Nicobar	0.82	1.29	2.86	9.71	2.53
2	Andhra Pradesh	665.97	710.23	719.81	656.79	954.63
3	Arunachal Pradesh	24.56	18.02	10.58	119.42	13.35
4	Assam	210.00	285.00	180.23	406.17	470.24
5	Bihar	137.95	110.48	89.89	165.97	235.36
6	Chandigarh	11.46	15.58	13.40	50.88	18.06
7	Chhattisgarh	149.35	269.68	325.63	305.29	596.11
8	Dadra And Nagar Haveli	13.48	18.34	21.98	14.11	13.71
9	Daman And Diu	6.25	9.53	5.25	4.13	9.40
10	Delhi	750.85	830.00	724.59	1193.93	1462.66
11	Goa	46.77	43.91	41.92	45.43	58.11
12	Gujarat	1082.18	984.37	1461.60	1603.93	1982.26
13	Haryana	378.11	537.91	550.86	683.95	700.16
14	Himachal Pradesh	78.79	78.78	106.31	140.22	138.52
15	Jammu and Kashmir	36.44	25.27	35.56	50.68	71.22
16	Jharkhand	109.80	155.21	226.54	193.33	388.13
17	Karnataka	1257.69	1448.16	1277.81	1839.73	1985.23
18	Kerala	354.78	298.56	290.67	239.73	351.60
19	Lakshadweep	0.39	-	0.01	0.45	0.02
20	Leh & Ladakh	-	-	-	14.84	11.72
21	Madhya Pradesh	243.55	220.46	375.51	427.10	655.86
22	Maharashtra	3147.72	3353.24	3464.81	5380.07	5494.77
23	Manipur	7.81	14.21	10.39	15.62	53.45
24	Meghalaya	16.54	17.65	17.63	19.63	21.73
25	Mizoram	0.11	0.25	0.97	6.94	10.99
26	Nagaland	2.12	5.10	3.57	12.46	13.57
27	Odisha	697.91	717.39	578.16	670.32	987.70
28	Puducherry	9.15	11.32	12.43	9.31	12.55
29	Punjab	166.85	189.44	158.46	184.89	247.47
30	Rajasthan	595.49	734.12	670.00	711.82	1102.16
31	Sikkim	5.87	10.99	17.28	28.24	36.18
32	Tamil Nadu	877.08	1072.26	1174.07	1432.06	1558.66
33	Telangana	428.06	445.80	627.71	685.87	1006.63
34	Tripura	23.06	9.40	9.29	15.91	19.26
35	Uttar Pradesh	521.32	577.98	907.32	1339.18	1152.43
36	Uttarakhand	172.31	124.70	160.58	228.08	301.11
37	West Bengal	382.23	423.85	471.48	567.21	759.51
38	PAN India*	6443.53	9385.66	7805.03	5522.74	5988.91
39	Other Centralized Funds	1156.86	1790.69	3491.30	1620.09	1091.86
40	NEC/Not Mentioned*	4.44	20.97	169.47	0.09	10.12
<b>Total</b>		<b>20217.65</b>	<b>24965.82</b>	<b>26210.95</b>	<b>26616.30</b>	<b>29987.92</b>

(Data upto 31.03.2024) (Source: Corporate Data Management Cell)

\*NEC (Not elsewhere covered)

\* Companies either did not specify the names of state or indicated more than one state where projects were undertaken.

**ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 936 FOR 02.12.2024.**

<b>CSR expenditure in Aurangabad from FY 2018-19 to 2022-23 (Amount in Cr.)</b>						
<b>Sr. No.</b>	<b>District</b>	<b>FY 2018-19</b>	<b>FY 2019-20</b>	<b>FY 2020-21</b>	<b>FY 2021-22</b>	<b>FY 2022-23</b>
<b>1</b>	<b>Aurangabad (Sambhaji Nagar)</b>	<b>18.68</b>	<b>66.69</b>	<b>73.46</b>	<b>95.40</b>	<b>121.56</b>

<b>CSR expenditure in Mumbai from FY 2018-19 to 2022-23 (Amount in Cr.)</b>						
<b>Sr. No.</b>	<b>District</b>	<b>FY 2018-19</b>	<b>FY 2019-20</b>	<b>FY 2020-21</b>	<b>FY 2021-22</b>	<b>FY 2022-23</b>
<b>1</b>	<b>Mumbai City</b>	<b>70.27</b>	<b>276.83</b>	<b>394.15</b>	<b>2975.73</b>	<b>2763.44</b>

**(Data upto 31.03.2024) (Source: Corporate Data Management Cell)**

**ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 936 FOR 02.12.2024.**

<b>District Wise CSR expenditure in Rajasthan from FY 2018-19 to 2022-23 (Amount in Cr.)</b>						
<b>Sr. No.</b>	<b>District</b>	<b>FY 2018-19</b>	<b>FY 2019-20</b>	<b>FY 2020-21</b>	<b>FY 2021-22</b>	<b>FY 2022-23</b>
1	Ajmer	12.82	14.36	4.45	9.35	10.59
2	Alwar	18.32	25.58	35.88	51.18	58.18
3	Banswara	3.98	2.82	2.40	1.49	5.51
4	Baran	1.83	5.68	6.25	6.81	11.95
5	Barmer	25.70	17.55	24.55	15.74	17.73
6	Bharatpur	6.01	3.03	17.17	5.06	17.84
7	Bhilwara	12.63	16.68	7.30	41.64	107.60
8	Bikaner	2.99	4.15	4.89	15.99	22.12
9	Bundi	0.15	0.09	0.06	0.42	2.51
10	Chittorgarh	22.83	3.04	4.97	23.31	8.38
11	Churu	3.97	9.38	2.82	5.58	16.81
12	Dausa	0.49	2.28	3.60	3.92	2.60
13	Dholpur	0.29	0.52	2.85	3.37	1.72
14	Didwana-Kuchaman	-	-	-	-	0.29
15	Dungarpur	-	2.53	2.52	4.04	11.09
16	Ganganagar	0.00	0.94	2.18	0.84	1.65
17	Hanumangarh	-	-	0.06	0.31	0.49
18	Jaipur	42.57	88.15	59.13	109.20	179.93
19	Jaisalmer	0.04	3.55	4.28	5.44	11.72
20	Jalore	10.01	2.90	6.29	7.31	47.80
21	Jhalawar	2.16	1.06	2.39	3.27	2.63
22	Jhunjhunu	4.65	3.96	5.52	7.73	13.32
23	Jodhpur	6.89	6.58	11.47	25.42	36.88
24	Karauli	0.24	3.03	10.62	12.09	16.66
25	Kota	4.06	13.82	7.90	11.05	12.18
26	Nagaur	0.39	2.60	8.01	5.79	7.65
27	Pali	10.44	5.19	10.53	16.92	21.35
28	Pratapgarh	0.13	0.59	0.18	0.06	-
29	Rajsamand	7.90	15.80	23.68	22.75	15.38
30	Sawai Madhopur	1.37	0.96	3.43	2.52	0.93
31	Sikar	14.81	6.63	6.95	20.81	23.31
32	Sirohi	2.15	4.70	3.12	9.62	50.95
33	Tonk	0.43	0.47	0.99	5.25	3.47
34	Udaipur	22.55	46.24	101.53	88.01	195.55
35	NEC/Not Mentioned*	352.68	419.25	282.01	169.53	165.39
<b>Total</b>		<b>595.49</b>	<b>734.12</b>	<b>670.00</b>	<b>711.82</b>	<b>1102.16</b>

(Data upto 31.03.2024) (Source: Corporate Data Management Cell)

\*NEC (Not elsewhere covered)

\* Companies either did not specify the names of district or indicated more than one district where projects were undertaken.

**ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 936 FOR 02.12.2024.**

<b>CSR expenditure in Udaipur from FY 2018-19 to 2022-23 (Amount in Cr.)</b>						
<b>Sr. No.</b>	<b>District</b>	<b>FY 2018-19</b>	<b>FY 2019-20</b>	<b>FY 2020-21</b>	<b>FY 2021-22</b>	<b>FY 2022-23</b>
<b>1</b>	<b>Udaipur</b>	<b>22.55</b>	<b>46.24</b>	<b>101.53</b>	<b>88.01</b>	<b>195.55</b>

<b>CSR expenditure in Dungarpur from FY 2018-19 to 2022-23 (Amount in Cr.)</b>						
<b>Sr. No.</b>	<b>District</b>	<b>FY 2018-19</b>	<b>FY 2019-20</b>	<b>FY 2020-21</b>	<b>FY 2021-22</b>	<b>FY 2022-23</b>
<b>1</b>	<b>Dungarpur</b>	<b>-</b>	<b>2.53</b>	<b>2.52</b>	<b>4.04</b>	<b>11.09</b>

<b>CSR expenditure in Pratapgarh from FY 2018-19 to 2022-23 (Amount in Cr.)</b>						
<b>Sr. No.</b>	<b>District</b>	<b>FY 2018-19</b>	<b>FY 2019-20</b>	<b>FY 2020-21</b>	<b>FY 2021-22</b>	<b>FY 2022-23</b>
<b>1</b>	<b>Pratapgarh</b>	<b>0.13</b>	<b>0.59</b>	<b>0.18</b>	<b>0.06</b>	<b>-</b>

<b>CSR expenditure in Salumber from FY 2018-19 to 2022-23</b>						
<b>Sr. No.</b>	<b>District</b>	<b>FY 2018-19</b>	<b>FY 2019-20</b>	<b>FY 2020-21</b>	<b>FY 2021-22</b>	<b>FY 2022-23</b>
<b>1</b>	<b>Salumber</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>

**(Data upto 31.03.2024) (Source: Corporate Data Management Cell)**